

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).7637/2009

AMIT GUPTA & ORS.

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

(With prayer for interim relief)

WITH SLP(C) NO. 8909 of 2009

(With prayer for interim relief and office report)

Date: 31/08/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Ajay Saroya, Adv.

Mr. Punit Dutt Tyagi, Adv.

For Respondent(s)

Mr. Alok Sangwan, Adv.

Mr. Devashish Bharuka, Adv.

Mr. S. Pritam, Adv.

Mr. Kamal Mohan Gupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

No request for filing counter affidavit.

List before the Hon'ble Court, as per rules.

(S.G. SHAH)
REGISTRAR